

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 23321/2020

JAIPAL SINGH

Petitioner(s)

VERSUS

CENTRAL BUREAU OF INVESTIGATION, THR.DIRECTOR

Respondent(s)

(FOR ADMISSION and I.R. and IA No.123470/2020-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.123466/2020-EXEMPTION FROM
FILING O.T.)

Date : 13-07-2021 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SURYA KANT
[IN CHAMBER]

For Petitioner(s) Ms. Sakshi Kakkar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The Court is convened through Video Conferencing.

Ms. Sakshi Kakkar, learned counsel for the petitioner states
that she has got the copy of surrender certificate, and prays for
one week's time to file the same.

The same shall be placed on record within one week.

List the matter after two weeks.

(NIRMALA NEGI)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)